

**GOVERNMENT OF INDIA
TEXTILES
LOK SABHA**

UNSTARRED QUESTION NO:1506
ANSWERED ON:03.12.2012
REGISTRATION OF COTTON MILLS
Gandhi Shri Feroze Varun

Will the Minister of TEXTILES be pleased to state:

- (a) whether the Government has made mandatory for all cotton ginning and pressing units to be registered with the Textile Commission;
- (b) if so, the details thereof and number of units complied with the orders; and
- (c) the action taken by the Government against those units which are not complying with the orders?

Answer

(MINISTER OF TEXTILES) (SHRI ANAND SHARMA)

(a) to (c): No, Madam. There is no statutory provision under any Act and Rule for mandatory registration of Cotton Ginning and Pressing units with the Textile Commissioner.